## **HIGH COURT OF SIKKIM**

Record of proceedings

## I.A. No. 01 OF 2024 IN CONT. CAS (C)/105/2024 (Filing No.)

AITA MAYA GURUNG & ORS. ...... APPLICANTS

**VERSUS** 

THE BRANCH MANAGER, RELIANCE GENERAL INSURANCE COMPANY LTD. ..... RESPONDENT

Date: 29.05.2025

CORAM:

## HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Ms. Tashi Doma Bhutia, Advocate.

Ms. Pritima Sunam, Advocate.

Ms. Pratima Subba Limboo, Advocate.

Ms. Trishna Chettri, Advocate.

For Respondent: Mr. K. Mittal, Advocate. (through V.C.).

Ms. Anuradha Tamang, Advocate.

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On the request of the learned counsel for the applicants, list this matter again on 13.06.2025.

**Judge**